

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:4401
ANSWERED ON:20.12.2012
MINI-SEWAGE TREATMENT PLANT
Devappa Anna Shri Shetti Raju Alias

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to set up a mini-sewage treatment plant in each village of the country including in Madhya Pradesh;
- (b) if so, the details thereof, State-wise; and
- (c) the allocation made/proposed to be made for the purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a)to(c): Government of India administers the Nirmal Bharat Abhiyan(NBA), a comprehensive programme to ensure sanitation facilities in rural areas with the main objective of eradicating the practice of open defecation and ensuring clean environment. Solid and Liquid Waste Management (SLWM) is one of the integral component of NBA and under this component, activities like compost pits, vermin composting, common and individual biogas plants, low cost drainage, soakage channels/ pits, reuse of waste water and system for collection, segregation and disposal of household garbage etc. can be taken up.

Solid and Liquid Waste Management (SLWM) projects under NBA can be taken up in each Gram Panchayat (GP) including in Madhya Pradesh and total assistance shall be worked out on the basis of total number of households in each GP, subject to a maximum of Rs.7 lakh for a GP having up to 150 households, Rs.12 lakh up to 300 households, Rs.15 lakh up to 500 households and Rs.20 lakh for GPs having more than 500 households. Funding for SLWM project under NBA is provided by the Central and State Government in the ratio of 70:30. Any additional cost requirement is to be met with funds from the State/GP.